

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 05
(IB)-692(PB)/2019

IN THE MATTER OF:

Beena Gupta Applicant/petitioner
Vs.
Tulsiani Construction & Developers Pvt. Ltd. Respondent
Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant Mr. Arpit Srivastava, Mr. Jitender Kumar, Advs.

ORDER

List this IA-3203/2020 for hearing on **06.10.2020**.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)